

Contested Commercial Cases disposed during the Month: May, 2024

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/83/2023	21-09-2023	Smriti Dalmia Vs Sarat Agarwal	Zubeen Pandey	-	03-05-2024	225	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	TS (Com)	TS (Com)/84/2024	12-04-2024	SSS Sai Forwarders Vs Toysmith Corporation	Subhamay Dewanji	-	06-05-2024	24	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/21/2021	05-08-2021	Eastern Coalfields Ltd. Vs Isalmuddin	Sanchita Barman Roy	-	16-05-2024	1015	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Case (Com)	Misc. Case (Com)/12/2024	12-04-2024	M/S T.N. GUPTA PRIVATE LIMITED Vs MR. BALARAM PANJA	Francis Samson Correa	-	17-05-2024	35	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	95/2024	14.05.2024	Shristi Infrastructure Development Corporation Pvt. Ltd Vs Sarga Hotel Pvt. Ltd and 1 Anr	Anirban Ghosh	9830054842	24.05.2024	10 Days	No	Dismissed due to being barred by Law	Nil	Nil
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	12 of 2024	17-10-2020	Steel Authority of India Ltd Vs Goyal MG Gases PVT. LTD	Indrajit Mukherjee V/S Bipul Banerjee	9476134772 V/S 9434182397	07-05-2024	1298 days	No	Allowed on contest without costs	No	No
7	Commercial Court at Siliguri	Data Not Provided													
Total Number of cases Disposed during the Month: 6															